has been published in the flight safely clivest (special double issue) January/February, 1994. It has referred to an accident to an aircraft of a Norwegian ship building com pany; Norwegian safety investigators have traced the inflight breakup and crash to sub standard parts.

In the article, it is mentioned that ever Federal Aviation Administration'! (FAA) fleet of 62 aircraft bias an approved parts problem. The audit found that 39 per cent of \$ 32 million worth of aircraft parts slocked at an FAA facility in Okalnoma were not approved parts.

- (e) No case of usage of counterfeit plane spares has been found by Director General Civil Aviation (DGCA) in the recent past.
 - (d) to (f) Do not arise.

Conversion of Bangalore Airport into International Airport

4888. SHRI K. RAHMAN KHAN: Will the Minister of CIVIL AVIATION AND TOURISM be pleased to state:

- (a) whether Government are considering shifting of the existing Bangalore airport and to convert it into an International airport;
- (b) if not, whether Government would consider improving the existing airport and to convert it into International airport; and
- (c) whether Government would also coaster taking over the existing Airport area from Hindustan Aeronautics Limited and expand the passenger amenities and runway facilities in view of the increase in airtraffic?

THE MINISTER OF CIVIL AVIATION AND TOURISM (SHRI GHULAM NABI AZAD): (a) to (c) The existing airport at Bangalore belongs to Hindustan Aeronautics Limited. The National Airports Authority (NAA) maintains and operates a Civil enclave. At present, international chartered cargo flights arc operating from this airport. Government is examining various options, like development of additional facilities at this airport, construction of a new airport, etc. in consultation with the authorities of HAL and the State Government.

Tourism Action Plan

4889. SHRI AHMED MOHAMED BHAI PATEL: Will the Minister of CIVIL AVIATION AND TOURISM be pleased to refer to answer to Unstarred Ouestion 490 given in the Rajya Sabha on the 24rh February, 1994 and state:

- (a) what are the main points of the discussion paper prepared by the Ministry to augment tourist arrivals to India;
- (b) by when the discussion on the Discussion Paper is likely to be complied;
- (c) to what extent tourist inflow will increase:
- (d) what ate the areas or spots in the State where immediate restructuring will take place; and
- (e) what are the facilities that will be provided to the tourists after their arrival in India?

THE MINISTER OF CIVIL AVIATION AND TOURISM (SHRI GHULAM NABI

AZAD): (a) and (b) The main points in the Discussion Paper for augmenting tourist arrivals include improvement of air transport facilities to India and internal transport systems, integrated development of tourist centres, refurbishment of monuments and provision of tourist facilities around them, augmentation of accommodation restaurants and other tourist facilities, development of manpower resources and strengthening of marketing efforts. The discussions on the paper is likely to continue till the concerned ministries/agenetes are able to examine the proposals and take a final view regarding their implementation.

- (c) The tourist inflow to the country is expected to increase to 5 million.
- (d) and (c) The paper envisages the improvement of infrastructural facilities in the major tourist receiving centres, each of which is visited by at least one per cent of the tourists.

Leasing out of land by the National **Airpotrs Authority**

4890. SHRI ALLADI P. RAJAKUMAR Will the Minister of CIVIL AVIATION AND TOURISM be pleased to state: